

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. 264/97

Wednesday, this the 27th day of August, 1997

C O R A M :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN

HON'BLE MR S K GHOSAL, ADMINISTRATIVE MEMBER

1. TP Ramachandran
Casual Mazdoor
Head Record Office(CT) Division
Railway Mail Service
Calicut Division
Calicut
2. AK Bhaskaran
Casual Mazdoor
Head Record Office(CT) Division
Railway Mail Service
Calicut
3. K Sadanandan
Casual Mazdoor
Head Record Office(CT) Division
Railway Mail Service
Calicut Division
Calicut
4. K Kuttikrishnan
Casual Mazdoor
Head Record Office(CT) Division
Railway Mail Service
Calicut Division
Calicut
5. M Anilkumar
Casual Mazdoor
Head Record Office (CT) Division
Railway Mail Service
Calicut Division
Calicut

.. Applicants

By Advocate Mr Siby J Monippally

Vs

1. Chief Post Master General
Kerala Circle
Trivandrum
2. The Superintendent
Railway Mail Service
Calicut Division
Calicut

..2

3. The Head Record Officer
Railway Mail Service (CT) Division
Calicut .. Respondents

By Advocate Mr TR Ramachandran Nair, ACGSC

The application having been heard on 27.8.1997, the Tribunal on the same day delivered the following :

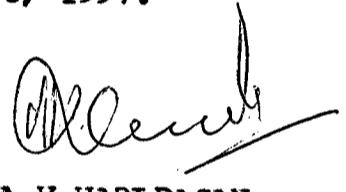
O R D E R

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN :

Learned counsel for applicants after making submissions for quite sometime seeks permission to withdraw the application with liberty to move afresh after making detailed allegations. Permission is granted. The application is closed as withdrawn. No costs.

Dated, the 27th August, 1997.


S K GHOSAL
ADMINISTRATIVE MEMBER


A V HARI DASAN
VICE CHAIRMAN

vs